<u>COURT - I</u>

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 285 OF 2016 & IA NO. 585 OF 2016

Dated: 17th May, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of :

M/s. DANS Energy Pvt. Ltd.	Vs.		Appellant(s)
VS. Uttrakhand Electricity Regulatory Commission & Anr.			Respondent(s)
Counsel for the Appellant(s)	:	Mr. M.G.Ramachandran Mr. Anand K. Ganesan Ms. Swapna Seshadri	
Counsel for the Respondent(s) :	:	Mr. Buddy A. Ranganadhan for R.1	
		Mr. Pradeep Misra Mr. Manoj Kumar Sha	irma for R.2

ORDER

We have heard learned counsel for the parties for some time.

List the matter for further hearing on 22.05.2017.

(I. J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson

ts/kt